

Sl. No.4

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/117/241/AMR/2019		241/242	Vemuri Krishna Prasad Vs Sri Sai Annapurna Packaging (India) Pvt Ltd. & (7) Others

ORDER

**Present:** Mr. M. S. Prasad, Ld. Sr. Counsel for the Petitioner.

Mr. G. Bhupesh, & Mr. Y. Suryanarayana, Ld. Counsels for R1 to R4.

For hearing. list the matter on 18.09.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)